

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal Nos. 148, 149 &
150 of 2009 & I.A. No. 302 of 2009**

Dated: 24th November, 2011

**Reliance Infrastructure Limited
Versus
M.E.R.C. & Ors.**

.... Appellant (s)

...Respondent (s)

ORDER

The Court has not assembled today. At the request of the learned counsel for the parties, post the matters on **14.12.2011.**

COURT MASTER